

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF FOURTH DIMENSION SOLUTIONS LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	FOURTH DIMENSION SOLUTIONS LIMITED
2.	Date of incorporation of corporate debtor	17/06/2011
3.	Authority under which corporate debtor is incorporated / registered	ROC -New Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	L72900DL2011PLC221111
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: DSM 340 DLF Trade Tower, Shiva ji Marg, New Delhi-110015
6.	Insolvency commencement date in respect of corporate debtor	July 25, 2019 (email received on 30.07.2019)
7.	Estimated date of closure of insolvency resolution process	January 21, 2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Jaswant Singh IP REGISTRATION No.- IBBI/IPA-002/IP-N00372/2017-18/11135
9.	Address and e-mail of the interim resolution professional, as registered with the Board	70/15, 2 nd Floor, Ashok Nagar, New Delhi 110018 Email id- csjaswantsingh@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	IRP- Jaswant Singh Office- DSM 340, DLF Trade Tower, Shivaji Marg, New Delhi-110015 Email id- fcs.jaswant@gmail.com
11.	Last date for submission of claims	13 th August, 2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: https://ibbi.gov.in/downloadform.html Physical Address: DSM 340, DLF Trade Tower, Shivaji Marg, New Delhi- 110015

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **FOURTH DIMENSION**

Jaswant Singh
JASWANT SINGH
IP No. IBBI/IPA-002/IP-N00372/2017-2018/11135

SOLUTIONS LIMITED on 25th July, 2019. However email received on 30.07.2019 and order received on 31.07.2019.

The creditors of **Fourth Dimension Solutions Limited**, are hereby called upon to submit their claims with proof on or before 13th August, 2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class in Form CA.:**NOT APPLICABLE**

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional :

 **JASWANT SINGH**
IP No. IBBI/IPA-002/IP-N00372/2017-2018/11135

(Jaswant Singh)

Date:01.08.2019
Place:New Delhi